

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/839/2023 & IA (IBC)/838/2023 & IA (IBC)/830/2023 in Company Petition (IB) No.678/7/HDB/2018
NAME OF THE COMPANY	Lanco Konadapalli Power Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	Lanco Konadapalli Power Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/839/2023

For filing of Counter by the Liquidator, post on 31.05.2023.

IA (IBC)/838/2023

For filing of Counter by the Liquidator, post on 31.05.2023.

IA (IBC)/830/2023

For filing of Counter by the Liquidator, post on 31.05.2023.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**